## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 112(ND)/2012 IN THE MATTER OF: Rupak Gupta & Anr. .....Petitioners M/s. Banaras House Pvt. Ltd. .....Respondent

SECTION: UNDER SECTION 397/398

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s):

Ms. Ritu Bhalla, Mr. Yajur Mittal & Ms. Sanjana Sharma,

Advocates

For the Respondent(s): Mr. L.K. Bhushan & Mr. Anirudh Arunkumar, Advocates

for Respondent Nos. 4 (a) & 4 (f)

Mr. Virendra Ganda, Senior Advocate

Ms. Gauri Rishi, Mr. Abhimanyu Bhandari, Mr. L.K.

Bhushan & Mr. Anirudh Arunkumar, Advocates

## ORDER

For order, see C.P. No. 37(ND)/2015.

14.11.2017 Vineet